

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.        | T.P. No. | Purpose | Section         | Name of the Parties<br>M/s. / Mr.  |
|-----------------------------|----------|---------|-----------------|--|
| CP(IB)/ No.01/<br>BB / 2017 | -        | Hearing | Rule 6 of<br>IB | Belthangady Taluk Rubber Grower<br>Marketing & Processing Co-op Ltd<br>Vs. Falcon Tyres Ltd. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

No representation for Petitioner Company.

List it on 11.08.2017.

  
MEMBER (J)

  
MEMBER (T)